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## RSBY for BPL families

\*130. DR. T. N. SEEMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Rashtriya Swasthya Bima Yojana (RSBY) for the Below Poverty Line (BPL) families has failed to achieve its goals;
- (b) whether it is a fact that this Scheme has not been implemented in some parts of the country and if so, the details thereof,
- the action taken by Government to implement this Scheme in all parts of the country; and
- whether Government is aware that rackets are operating to benefit the empanelled private hospitals under the Scheme with the connivance of Health Department and if so, the State-wise details thereof and the reaction of Government thereto to combat the same?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA): (a) No, Madam. In fact, around 3.5 crore families in 28 States and Union Territories (UTs) are registered under the scheme as on date.

- (b) Implementation of Rashtriya Swasthya Bima Yojana (RSBY) has not started in the Union Territories of Dadra and Nagar Haveli, Andaman and Nicobar Islands, Daman and Diu and Lakshadweep. The States of Tamil Nadu and Goa are not implementing RSBY since they have their own health insurance scheme. Sikkim has taken a decision to implement RSBY recently. All the remaining States and Union Territories have already implemented the scheme in the whole State or parts thereof.
- (c) Central Government has consistently tried to persuade the States and Union Territories to implement RSBY, as a result of which number of States have joined the scheme in recent years. The Government has also extended the coverage of the scheme from only below poverty line families to other categories of beneficiaries such as building and other construction workers, street vendors, MGNREGA workers who have worked for more than 15 days in preceding financial year, beedi workers, domestic workers, sanitation workers, mine workers, rickshaw pullers, rag pickers and auto/taxi drivers.
- (d) No report has been received by the Government about any racket operating to benefit the empanelled private hospitals with the connivance of Health Departments.